

passed by the latter when he is away in an outpost fifty miles from the headquarters of the battalion."

Mr. Deputy-Speaker: The hon. Member has already spoken on that. There is nothing further to be said. The amendment is now before the House.

Shrimati Lakshmi Menon: I am afraid I cannot accept the amendment.

Mr. Deputy-Speaker: I shall now put the amendment to vote.

Page 1, line 7,—

after "Assistant Commandant"
insert—

"subject to the conditions that the order is passed by the latter when he is away in an outpost fifty miles from the headquarters of the battalion."

The motion was negatived.

Mr. Deputy-Speaker: The question is:

"That clause 2 stand part of the Bill".

The motion was adopted.

Clause 2 was added to the Bill.

Mr. Deputy-Speaker: The question is:

"That clause 1, the Enacting Formula and the Long Title stand part of the Bill."

The motion was adopted.

Clause 1, the Enacting Formula and the Long Title were added to the Bill.

Shrimati Lakshmi Menon: I beg to move:

"That the Bill be passed".

Mr. Deputy-Speaker: The question is:

"That the Bill be passed".

The motion was adopted.

14-57 hrs.

**COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS
THIRTY-FIRST REPORT**

Shri Krishna Chandra (Jalesar): I beg to move:

"That this House agrees with the Thirty-first Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 3rd December, 1958."

Mr. Deputy-Speaker: The question is:

"That this House agrees with the Thirty-first Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 3rd December, 1958."

The motion was adopted.

14-38 hrs.

**RESOLUTION RE: APPOINTMENT
OF A COMMITTEE TO GO INTO
PATTERN OF MILITARY EXPENDITURE—contd.**

Mr. Deputy-Speaker: The House will now resume further discussion of the following resolution moved by Shri Naushir Bharucha on the 21st November 1958, namely:

"This House recommends that in view of the far-reaching scientific and technical developments in the field of defence, a Committee consisting of Members of Lok Sabha assisted by technical experts be appointed to examine and suggest changes in the existing pattern of military expenditure."

Out of 2 hours and 30 minutes allotted for the discussion of the resolution, one minute has already been taken up and 2 hours and 29 minutes are left for its further discussion today.